

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3482
TO BE ANSWERED ON THE 10TH DECEMBER, 2019

CROP LOSS DUE TO DRY SPELLS

3482. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that irrespective of crop failure on account of deficit rainfall, particularly due to the long dry spells during the critical stages of various kharif crops, the farming community in Telangana has to wait to know whether they are likely to get any compensation, officially termed as input subsidy or not;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps being taken to provide input subsidy to farmers in time?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): In the eventuality of notified natural calamities, the State Governments are empowered to initiate necessary relief measures from State Disaster Response Fund (SDRF), which is readily available with them. Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF), on receipt of Memorandum from State Governments and in accordance with extant norms and procedures.

Declaration of drought in the State is the responsibility of the respective State Government. During 2019-20, the Government of Telangana has not so far intimated about drought/declaration of drought in any part of the State.
